

OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR

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FRESH TENDER NOTICE.

No:- 215 /PDJS/Adm/2020

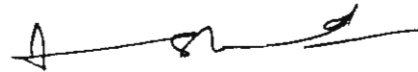
Dated:- 24-11-2020

Sealed Tenders/Quotations are invited for running Cafeteria having floor area of **1640 Sq.ft** with latest facilities of plumbing accessories of kitchen and wash rooms in **Lawyers Building** at District Court Complex Mominabad, Srinagar. The period of contract will be 12 months from the date of award of contract. Tenders must be submitted in sealed envelope and must reach the **Office of the Pr. District and Sessions Judge, Srinagar by 10.12.2020 up to 4:00 PM.** Tenders submitted after due date will not be accepted on any account. The tenders must be signed and contain the following details:-

01. Name (with supportive document like **AADHAR**)
02. Address proof ( Duly signed by concerned Govt. functionary).
03. An undertaking that terms and conditions as laid down in the tender document shall be acceptable to the Tenderor.
04. Rate list duly signed by the Tenderor.
05. Certificate showing experience of at least five years. (Attested by Food/Health or any other authority recognized by State Govt.)
06. Security deposit of **Rs. 8.00 lacs** in the form of **FDR** for a period of one and half year in favour of Pr. District and Sessions Judge, Srinagar has to be deposited by successful bidder at the time of allotment.

The tender documents can be obtained from the **Office of Pr. District and Sessions Judge, Srinagar** on working days from 25.11.2020 to 1.12.2020 on payment of non-refundable fee of **Rs. 500/=** by way of cash. Tender will be opened on **11.12.2020 at 2.00 P.M.** Tenderor may send their authorized representative at the time of opening of tenders.

Principal District and Sessions Judge, Srinagar reserves the right to accept any tender without assigning any reason.



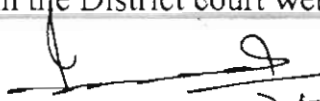
(Abdul Rashid Malik)

Principal District & Sessions Judge  
Srinagar.

No: 2018-24/PDJS/AD Dated: 24-11-2020  
2020

Copy to:-

01. Registrar General, High Court of J&K, At Jammu for information
02. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey Judge High Court of J&K  
(Administrative Judge District Srinagar) for information of His Lordship.
03. Editor The daily \_\_\_\_\_ for publication in next issue.
- ✓ 04. System officer e-court for uploading in the District court website.
05. Notice Board

  
24.11.20  
**Chief Administrative Officer**